

स्टेट बैंक आफ इंदौर की सेवा-शर्तों में प्रावधान

2536. श्री गया सिंह: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि स्टेट बैंक आफ इंदौर की सेवा-शर्तों में यह प्रावधान है कि अनेक वर्षों तक सेवा से अनुपस्थित रहने के बाद सेवानिवृत्त कर दिए गए कर्मचारियों की सेवा में बहाली की जा सकती है और उनको सेवा से अनुपस्थिति की अवधि का वेतन और अन्य सुविधाएं दी जा सकती हैं;

(ख) यदि हां, तो क्या बैंक प्रबंधन ने 1991 के बाद किसी सेवानिवृत्त कर्मचारी की सेवा में बहाली की है और उसे सेवा से अनुपस्थिति की अवधि का पूरा वेतन और अन्य सुविधाएं प्रदान की हैं और क्या बैंक भविष्य में अन्य सेवानिवृत्त कर्मचारियों के लिए यही नीति अपनाएगी; और

(ग) यदि नहीं, तो क्या सरकार गैर कानूनी नियुक्तियों और वेतन का भुगतान करने वाले अधिकारियों के विरुद्ध कोई कार्यवाही करेगी?

वित्त मंत्री (श्री पी० चिदम्बरम): (क) से (ग) सूचना एकत्र की जा रही है और यथा उपलब्ध सूचना सभा पटल पर रख दी जाएगी।

Eradication of Malaria in the North East

2537. SHRI ONWARD L. NONG-TDU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the States affected by recurrence of malaria in the country;

(b) the number of recorded deaths in each State during April to September this year; and

(c) the measures adopted to eradicate malaria in the North East of the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) The States of Rajasthan and Haryana reported out- breaks of malaria during 1996. The states

of Andhra Pradesh, Goa, J&K, Madhya Pradesh, Orissa, Meghalaya, Punjab, Uttar Pradesh and UTs of Chandigarh, D&N Haveli, Daman & Diu and Delhi have also shown increased incidence of malaria upto September 1996 as compared to the corresponding period of 1995.

(b) The number of recorded deaths due to malaria state-wise during April-September 1996 is given in Statement (See below).

(c) The following measures have been taken to contain the disease in the North-East of the country:

- 100% central assistance is being provided to the 7 North-Eastern states since December, 1994 under NMEP, a centrally sponsored scheme.
- early diagnosis and prompt treatment of malaria cases through primary health care system, hospitals/dispensaries, malaria clinics etc., and drug distribution centres, fever treatment depots at the village level.
- vector control through insecticidal spray in rural areas and anti-larval operations in urban areas as per schedule provided on the basis of technical assessment.
- intensification of information, education and communication activities and reliance on community participation.
- adequate quantities of insecticides and anti-malaria drugs have been provided to the States.
- as technical support, expert teams from the centre are deputed from time to time to the affected areas to advise remedial action to combat the situation.

Statement

Statewise Malaria Death Recorded from April to September, 1996

SI No.	Name of the States	Deaths recorded from April to September
1.	Andhra Pradesh	8
2.	Assam	34
3.	Haryana	218*
4.	Karnataka	4
5.	Kerala	8
6.	Madhya Pradesh	5
7.	Maharashtra	40
8.	Manipur	28
9.	Mizoram	19
10.	Orissa	125
11.	Punjab	1
12.	Rajasthan	3
13.	Tamil Nadu	4
14.	Tripura	5
15.	West Bengal	37

*All are fever related deaths reported from Gurgoan Haryana.

Action Plan to Ensure Price Stability and Easy credit facilities

2538. SHRI SUSHIL KUMAR
SAMBHAJIRAO SHINDE:
SHRIMATI VEENA VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have prepared a two pronged Action Plan to ensure price stability and to make available easy credit facilities;

(b) if so, the details thereof; .and

(c) the success so far achieved in the matter of achieving price stability with specific reference to prices of essential consumer goods, and easy credit facilities?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c) The stance of monetary policy as announced by the Reserve Bank of India is to strive for money supply growth (M3)

of 15.5.-10.0% in 1996-97 in order to meet the twin objectives of price stability and adequate credit availability for the growth of the economy. With this in view the RBI have taken a number of measures including step-wise reduction of Cash Reserve Ratio (CRR) and setting a higher target (12% of net bank credit) for export finance by scheduled commercial banks.

As a result of these measures monetary growth is broadly on target, inflation is at 6.7% (as of November 23, 1996) and interest rates have come down to some extent.

Probe Regarding Evasion of Customs Duty and Violation of Exim Policy Rules by MNCs.

2539. SHRI N. GIRI PRASAD:
SHRI GURUDAS DAS GUPTA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Revenue Department's Customs Wing has ordered probe into the affairs of certain Multinational Companies such as Sony India Private Limited, Nike, Reebok, etc; for the alleged evasion of customs duty and violation of Exim Policy Rules; and

(b) if so, the details of such cases in each of the MNCs against whom the probe has been conducted?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b) Investigation for alleged evasion of customs duty and violation of Exim Policy have been initiated by the Commissionerate of Customs, Delhi into imports of parts of goods by M/s. Sony (India) Pvt. Ltd., manufacturing colour TV. sets, M/s. Phoenix International Ltd. and M/s. Phoenix Industries Ltd. manufacturing Reebok" brand shoes and M/s. Moja Shoe India manufacturing "Nike" brand shoes. In addition, investigation has also been initiated into import of parts of cars by M/s. DCM Daewoo Corporation.